

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2502

ANSWERED ON:04.12.2007

AL-BADAR THREATS

Chaudhary Shri Pankaj; Hooda Shri Deepender Singh

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the warning issued by Al-Badar regarding striking of terror attacks on the religious places, fairs/function places and vital installations in the country particularly in Haryana;

(b) if so, the details in this regard; and

(c) the steps taken by the Government to counter each such threats and to control the activities of militant groups in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) & (b): No, Sir. There is no specific input regarding warning issued by Al-Badar to attack on the religious places, fairs/function places and vital installations in the country particularly in Haryana. However, two Al-Badar terrorists arrested in Mysore revealed their plan to target various important installations/institutions. Inputs regarding the possible threats from terrorist element to target religious places, vital installations, important buildings, crowded places, mass transit system, etc. are received from time to time and the same is shared with States.

(c): The Government remains firmly committed to countering the challenge posed by terrorism. Towards this end, a multi-pronged strategy is being pursued in close conjunction with the State Governments, which involves measures to check infiltration from across the borders, deployment of Central Security Forces in areas prone to terrorist violence, continuous vigilance and strengthening of security arrangements in vulnerable areas and around vital installations, sharing of intelligence, strengthening of State Police forces and up-gradation of their capabilities to deal with terrorist activities through the schemes of Police Modernization and raising of India Reserve Battalions, etc. Efforts are also being made to strengthen bilateral and multi-lateral cooperation at the international level with the aim of combating terrorism through arrangements for Mutual Legal Assistance, Extradition Treaties, exchange of information and intelligence, etc.